GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 3215 TO BE ANSWERED ON: 09.08.2024

LOW-QUALITY FERTILIZERS

3215: SHRI MANICKAM TAGORE B: SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government has taken note of the widespread presence of duplicate and low quality fertilizers in the Indian market;

(b) if so, the details thereof including any reports/studies conducted on this matter;

(c) the remedial actions/measures taken/proposed to be taken by the Government to address the problem of duplicate and substandard fertilizers in the country so far;

(d) the details of the regulatory measures, enforcement actions, and any initiatives aimed at curbing the sale of such products in the country;

(e) whether there is any complaint(s)/report(s) from farmers or agricultural stakeholders regarding the adverse effects of these duplicate and low-quality products and if so, the details thereof along with the details of such complaints and the Government's response to them; and

(f) whether the Government has any plans/strategies to strengthen the regulatory framework and improve the quality control mechanisms for fertilizers in the market and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SMT. ANUPRIYA PATEL)

(a) to (f): Fertilizer Control Order (FCO)-1985 has laid down fertilizer-wise detailed specifications. Any fertilizer, not meeting the said specifications, cannot be sold in the country for agricultural purpose. Clause 19 of FCO strictly prohibits the sale or manufacture of fertilizers which are not of prescribed standards. Any sale of duplicate/substandard/adulterated fertilizers is punishable under Essential Commodities Act, 1955.

Moreover, in order to regulate the sale of duplicate fertilizers in the state, there is a District Quality control mechanism for awareness and vigilance at the field level and awareness is spread among the farmers on the regular basis through press note, TV talks, Kishan Gosti, Krishimela, Krushi Mahotsav etc.

Further, no incident of the sale of duplicate fertilizers has been reported in the Department of Fertilizers.
